Declaration or Assets and Liabilities

Year-2024-25

50 (csto) 100/20-25 I, Pramod Kumar Roy, son/daughter/wifeLate Shivnandan Roy aged 44Years, belonging to Bihar Legislative Assembly, Patna service and presently working as Order Paper Distributor given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

2

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Dependant-1 Dependant-2 Dependant Spouse name (s) SI. Self Description -3 No. Esha Kumari Anshu Kumari Puja Devi Aditya Raj Nil 5000/-Nil Nil 20000/-(i) Cash Deposits in Banks. SBI, Vidhan Mandal 1,00000/-Financial SBI, Chamtha, Nil Nil Nil (ii) Institutions And SBI, Chamtha, Begusarai Non-Banking Begusarai 1,00000/-10000/-Financial Companies Bonds, Debentures and Sahara Nil (iii) Nil Nil Nil 16000 shares in Companies FD Other financial institutions, SBI LIC Nil (iv) NSS, Postal SBI LIC Nil Nil 16000/- Yearly 21000/- Yearly Savings, LIC Policies, etc 2 Wheeler-Hero Motor Vehicles 2 Wheeler-Nil Nil Nil Scooty-125cc (details of (v) Pulsar-150cc make, etc.) Gold 50 Grams Jewellery (give Gold 30 Grams 3,50000/details of 2,10000/-Nil Nil Silver 400 Nil weight and (vi) Broke Buch Grams 36000/value) 150 Other assets, such as values Mobile Nil Nil Mobile Laptop, (vii) of claims / interests

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

pramad Kumar Roy

SI. No	Description	Self	Spouse name (s)	Dependan -1	Dependant- 2	Dependat -3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Ancestral	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Maa Complex Mathurapur, Samastipur(10 Dhur)	79 Dismil Agriculture	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Ancestral	Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI, Bihar Vidhan Mandal, Union Bank Of India, Samastipur, Agriculture Loan(Wife)	5,10000/- 13,00000/- 1,10000/-
	(ii) Loans from financial institutions	Nil	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	
	(b) dues to departments dealing with supply of water	Nil	
	(c) dues to departments dealing with supply of electricity	Nil	
	(d) dues to departments dealing with telephones	Nil	

Digmod Lymg& Rey

	(d) dues to departments dealing with telephones	NiL	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	
	(f) Other dues, if any	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO: ABJPR4212L	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NiL	
	(iv) Property Tax	Mil	

C	Personal	Detail
	A STATE OF THE PARTY OF THE PAR	

GPF/CPF/PRAN No.

111003863410

Gender

(M/F) M

Date of Birth

10/02/1978

(DD/MM/YYYY)

Class/Group

(A/B/C)

Cadre

:- BIHAR VIDHAN SABHA SERVICE

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.:- Bihar Secretariat Service etc.)

Home District

SAMASTIPUR

I hereby declare that the above details are true to the best of my knowledge and belief. Signature: Dagmed Kymgy Roy
Name of Employee: PRAMOD KUMAR ROY
Designation: ORDER PAPER DISTRIBUTOR

Department: BTHAK VIDHAN SABHA

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.